7040 (MI)

## Declaration of Assets and Liabilities

Year 2024 - 2025

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(1)	Cash	10,000/2	3,000/~			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	MIL	-			8
(111)	Bonds, Debentures and Shares in companies	_		-		-
(ĭv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			-		
(v)	Motor Vehicles (details of make, etc.)	CLASSIC - 350 ROYAL ENFICED BROLDY 8799				
(vi)	Jewellery (give details of weight and value)	. —	20 Gm (10LD	_		-
(vii)	Other assets, such as values of claims / interests	NIL	_	_	_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependen t-2	Dependant 3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	_		Name	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s)	PLOT PATNA		-		
	- Extent (Total measurement) - Current market value	40 LAC		_	_	_
(III)	Buildings (Commercial and residential) Location(s) Survey /door number(s) Extent (Total measurement) Current market value	MIL				
(iv)	Houses / Apartments, etc.  - Location(s)  - Survey /door number(s)  - Extent (Total measurement)  - Current market value					
v)	Others (such as interest in property)	_				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SB1	
es ·	(ii) Loans from financial institutions	SBI	12,0000/2 LACK
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	<u> </u>	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Def Ps 27799 G	BYCPD 5475 R
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DEF PS 27799 4	BYCPD 5475R
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		-
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## Personal Detail GPF/CPF/PRAN No. PTS-BLA-1122 Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre VIDHAN SABHA (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my

knowledge and belief.

Signature Gala SHIL ATA

Name of Employee: SANTOSH KUMAR SAW Designation: OFFICE ATTENDANT (FARRASH)

Department: BLHAR VIDHAN SABHA PATNA

Place: PATNA Date: 10/2/2025

Home District

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.